GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA

UNSTARRED QUESTION NO:6507
ANSWERED ON:09.05.2005
MUSHROOM FOOD PROCESSING UNIT
Manoj Dr. K.S.

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the details of food processing units sanctioned and commissioned in the country including Kerala with financial assistance from the Union Government, State-wise;

(b) whether the Government proposes to accord sanction for a Mushroom Processing Unit in the country;

(c) if so, the details thereof, State-wise; and

(d) the number of such units which were given financial assistance by the Government during the last three years?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAI)

(a): A statement showing number of the Food Processing units sanctioned assistance by the Ministry of Food Processing Industries Statewise is annexed.

(b) to (d): No sanction of the Central Government is required for establishment of a mushroom processing unit. However, financial assistance is provided to mushroom processing units under the Scheme for technology upgradation/establishment/modernization of FPI units. During the last three years, financial assistance has been extended to two mushroom processing units in Himachal Pradesh, one each in Haryana, Orissa, Punjab, Maharashtra and West Bengal.

Annexure

STATEMENT REFERRED TO IN REPLY TO PART (a) OF LOK SABHA U.S. Q. NO. 6507 FOR 09.05.2005

States	No. of units sanctioned assistance (AS ON 02.05.2005)
Andhra Pradesh	44
Andman Nikobar	0
Arunachal Pradesh	1
Assam	16
Bihar	4
Chattisgarh	1
Delhi	1
Goa	4
Gujarat	22
Haryana	14
Himachal Pradesh	15
Jammu & Kashmir	13
Jharkhand	0
Karnataka	28
Kerala	17
Lakshadweep, Minicoy Islands	0
Madhya Pradesh	9
Maharashtra	71
Manipur	24
Meghalaya	4
Mizoram	2
Nagaland	2
Orissa	8
Pondicherry	3
Punjab	47
Rajasthan	6
Sikkim	0
Tamil Nadu	37
Tripura	4
Uttar Pradesh	50

Uttranchal	6
West Bengal	31
Total	484